

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 203
IB-679/ND/2022
IA- 4928/2022

IN THE MATTER OF:

Sh. Parivartan Singh (Personal Guarantor to ... Applicant/Petitioner
CD, M/s Parivartan Buildtech Pvt. Ltd.)

Under Section: 94(1) of IBC, 2016

Order delivered on 10.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Nishant Awana, Adv. Rini Badoni, Adv. Bhavesh
Yadav, CS Gaurav Joshi
For the Respondent : Adv. Mudrakshi for R- 16
For the RP : Adv. Shivam Gautam
For the HDFC Bank : Adv. Bhavna Vijay

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 22.04.2024.

Sd/-
(COURT FFICER)